

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1610
TO BE ANSWERED ON THE 27TH DECEMBER, 2017

STRATEGIC PARTNERSHIP POLICY

1610. DR. KIRIT SOMAIYA:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Government has finalised the Strategic Partnership Policy to boost up Indian Private Sectors in arms production and if so, the details thereof;
- (b) the segments that are likely to be opened for private sectors;
- (c) whether it is expected to reduce India's import of military requirement and if so, the details thereof; and
- (d) the time by which the policy is likely to be implemented?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): Government has finalized the policy on Strategic Partnerships in the Defence Sector. The same has been promulgated on 31.05.2017 as Chapter VII of Defence Procurement Procedure (DPP) 2016 as "Revitalising Defence Industrial Ecosystem through Strategic Partnerships". The Chapter has been uploaded on Ministry of Defence website: <https://www.mod.nic.in>.

The Policy is intended to encourage broader participation of the private sector, in addition to DPSUs / OFB, in the manufacture of defence platforms and equipment. The following four segments have been identified for acquisition under Strategic Partnership route:

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- (i) Fighter Aircraft**
- (ii) Helicopters**
- (iii) Submarines**
- (iv) Armoured Fighting Vehicles (AFVs) / Main Battle Tanks (MBTs).**

The Policy will serve to enhance competition, increase efficiencies, facilitate faster and more significant absorption of technology, create a tiered industrial ecosystem, ensure development of a wider skill base and trigger innovation, leading to reduction in dependence on imports and greater self-reliance in meeting national security objectives.
